

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 21

IVN.P/3/2024 IA 38/2024 with C.A.(CAA)/216(MB)2023 IN C.P.(CAA)/4(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **VIVIMED LIFE SCIENCES PRIVATE LIMITED**

Section Section 230-232 & 234 of the Companies Act, 2013

ORDER

Adv. Ahmed Chunawala for the Respondent in IVN.P.3 of 2024 is present. Adv.

Aditya Pimple a/w Adv. Aakash Joshi for the Petitioners present.

IVN.P/3/2024 IA 38/2024

None present for the Intervenor or Applicant in IA 38 of 2024 when the matter is called out. The RD has submitted Report and conveyed his no objection subject to the statements already made in the Report. List this matter on Board on **19.07.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**